

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 2- IA/297(AHM) 2023  
In  
CP(IB)/298(AHM)2022

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Indian Bank (Erstwhile Allahabad bank)  
V/s  
Rajkamal Logistic Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..15/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent :

**ORDER**

**IA/297(AHM) 2023**

The Progress report for the Quarter ended on 31<sup>th</sup> December, 2022 is filed by the IRP for taken on record the report of Constitution of the Committee of Creditors and list of Creditors. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/297(AHM) 2023** stands disposed of.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**